

Rajya Sabha at its sitting held on the 1st June, 1995."

12.33 1/4 hrs.

[English]

MATERNITY BENEFIT (AMENDMENT) BILL - AS
PASSED BY RAJYA SABHA.

SECRETARY-GENERAL: Sir, I lay on the Table the Maternity Benefit (Amendment) Bill, 1995, as passed by Rajya Sabha on the 1st June, 1995.

12.33 1/2 hrs.

[English]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS MINUTES

SHRI S. MALLIKARJUNIAH (TUMKUR): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Forty-eighth to Forty-third sittings of the Committee on Private Members' Bills and Resolutions held during the present session.

12.33 3/4 hrs.

[English]

COMMITTEE ON GOVERNMENT ASSURANCES

Thirty-first Report

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Thirty-first Report (Hindi and English versions) of the Committee on Government Assurances.

12.34 hrs.

[English]

COMMITTEE ON HOME AFFAIRS

Nineteenth Report

PROF. M. KAMSON (Outer Manipur): Sir, I Beg to lay on

the Table a copy (Hindi and English versions) of the Nineteenth Report of the Committee on Home Affairs on the Representation of the People (Amendment) Bill, 1995.

12.34 1/4 hrs.

[English]

STANDING COMMITTEE ON HUMAN RESOURCE
DEVELOPMENT

Twenty-third, Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh and Twenty-eighth Reports.

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Twenty-third, Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh and Twenty-eighth Reports of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by the Government on the Committee's recommendations on the Demands for Grants 1994-95 of the Departments of Education, Health, Culture, Youth Affairs and Sports, Women and Child Development and Family Welfare.

12.34 1/2 hrs

[English]

PETITION RE:REHABILITATION OF THE
PERSONS DISPLACED BY THE VINDHYACHAL
SUPER THERMAL POWER PROJECT BEING SET
UP BY THE NATIONAL THERMAL POWER
CORPORATION.

[Translation]

DR. LAXMINARAIN PANDEY (Mandsaur): I present a petition signed by SHRI BHAGWAN PRASAD TIWARI and others of the villages under Gram Panchayat Area, Shahpur, District Sidhi, Madhya Pradesh, regarding rehabilitation of the persons displaced by the Vindhyachal Super Thermal Power Project being set up by the National Thermal Power Corporation.

[English]

MR.SPEAKER: Now, the House shall take up the legislative business. Shri G. Venkat Swamy to introduce the Bill.